

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 182/(MAH)/2017

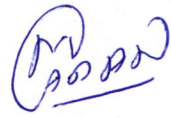
CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Feathertouch Fashions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
13	Chandrakant Mhadashwar and Madan Gupta	Advocate	

ORDER

C.S.P. No. 181 to 189/230-232/NCLT/MB/MAH/2017

Petition admitted, vide separate Orders. List this matter for hearing on
12.04.2017.

Sd/-
B. S.V. PRAKASH KUMAR
Member (Judicial)